	Name of the Corporate Debtor: KOPARGAON AHMEDNAGAR TOLLWAYS (PHASE -I) PVT. LTD.; Date of commencement of CIRP: October 07, 2019; List of creditors as on: October 7, 2019 updated for claims/additional information received up to March 17, 2022														
	List of secured financial creditors belonging to any class of creditors														
	(Amount in ₹														
SI.	Name of creditor Details of claim received			Details of claim admitted						Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any	
No		Date of	Amount	Amount of	Nature of	Amount covered by	Amount covered	Whether	% of voting	contingent	mutual dues, that	claim not	under		
		receipt	claimed	claim admitted	claim	security interest	by guarantee	related	share in CoC	claim	may be set- off	admitted	verification		
								party?							
	NIL	-	-	-	-	-	-	-	-	-	-	-	-	-	
	0 Total		-	-		-	-		-	-	-	-	-	-	